

F.No. 01(06)/Reg./Vacation/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 24 October 2019

ORDER

Hon'ble President, CESTAT, in exercise of powers conferred under Section 129 C(6) of the Customs Act, 1962 is pleased to order winter vacation for the Tribunal for the period upto 31 December 2019 as mentioned below for each Bench.

Bench	Period
Delhi	26.12.2019 to 31.12.2019
Mumbai	23.12.2019 to 31.12.2019
Kolkata	25.12.2019 to 31.12.2019
Chennai	25.12.2019 to 31.12.2019
Bangalore	23.12.2019 to 31.12.2019
Ahmedabad	30.12.2019 to 31.12.2019
Allahabad	23.12.2019 to 31.12.2019
Chandigarh	26.12.2019 to 31.12.2019
Hyderabad	NIL

No matters will be listed during the above period. The Registry, offices and the establishment will work as usual.


(Bineesh Kumar K.S)
Registrar

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1. SPS to Hon'ble President, CESTAT, Delhi/Members, CESTAT, New Delhi and all Regional Benches.
2. Chief Commissioner (AR), CESTAT Delhi/Commissioner (AR) Mumbai/Kolkata/Chennai/Ahmedabad/ Allahabad/Bangalore/ Chandigarh/ Hyderabad
3. P.A. to Registrar, CESTAT, Delhi
4. Dy./Asstt. Registrars/ Technical Officer, CESTAT Delhi/ Mumbai/Kolkata/ Chennai/Ahmedabad/ Allahabad/Bangalore/ Chandigarh/ Hyderabad.
5. Bar Association, CESTAT Delhi/ Mumbai/Kolkata/ Chennai/Ahmedabad/ Allahabad/Bangalore/ Chandigarh/ Hyderabad
6. Notice Board/ Website/ Guard File/ Office Copy.